

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Barabanki.**

No. 194 /AR (S)/2009, Dated Allahabad: May 8, 2009

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

With reference to the Court's Circular Letter No. 29/AR(S)/2008 dated 19.12.2008 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers:

Sl. No.	Name of officer with designation and place of posting S/Sri	Stay/Premature	Remarks
1.	Mohd. Riyaz, Additional District & Sessions Judge (Fast Track Court), Barabanki	Premature	Rejected
2.	Shambhu Nath, Additional District & Sessions Judge (Fast Track Court), Barabanki	Premature	Rejected
3.	Biplava Kumar, Additional District & Sessions Judge, Barabanki	Stay	Rejected
4.	Lal Bahadur Singh-I, Additional District & Sessions Judge, Barabanki	Stay	Allowed
5.	Sushri Kavita Nigam, Civil Judge (J.D.), Barabanki	Stay	Rejected

I am, therefore, to request you kindly to inform the officers accordingly.

**Yours faithfully,
Sd/-
Joint Registrar (Services)**